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ITEM NO.31 REGISTRAR COURT. 2 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 1480/2015

NARESH PUROHIT

Appellant(s)

VERSUS

STATE OF U.P AND ANR.

Respondent(s)

(with appln. (s) for revocation of court's order and office report)

Date : 06/10/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr.Prakash Kumar,adv.

Ms. Manju Jetley,Adv.

For Respondent(s)

Mr.Umesh Dubey,Adv.

Mr. Manoj K. Mishra,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the parties have failed to file the additional documents within the period stipulated in the order dated 29.08.2016 of this Court. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

(M V RAMESH)

Registrar

SB